

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/4817/2020

This the 12th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mst Haseena
W/o Shameem Ahmad Malik
R/o Bhat Mohalla Ganistan,
Age About 32 years.

.....Applicant

(Advocate: Mr.A.M. Mir)

Versus

1. State of Jammu & Kashmir,
Through Commissioner Secretary Social Welfare Deptt.
Civil Sect Jammu/Sgr.
2. Director Social Welfare Kashmir Srinagar.
3. District Social Welfare Officer, Bandipora.
4. District Programme Officer Bondipora.
5. Child Development Project Officer [CDPO],
ICDS PROJECT Sumbal
[Member Secretary Selection [Committee].
6. Mubeena Yousuf
D/o Mohammad Yousuf Beigh
R/o Beigh Yousuf Mohalla Ganistan
Sumbal Sonawari.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, DAG)

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O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Shri A.M. Mir, learned counsel for the applicant submits that TA has become infructuous by efflux of time as such, he do not wish to pursue this TA.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed as having become infructuous. No costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-